

COURT NO. 27
THE HONOURABLE SRI JUSTICE ABHINAND KUMAR SHAVILI
THE HONOURABLE SRI JUSTICE NAMAVARAPU RAJESHWAR RAO

To be heard on Monday the 29th day of April 2024 (AT 10:30 AM - HYBRID MODE) NOTE-For Registration -
<https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR DISMISSAL</u>				
1	WP/26563/2006	J RAMACHANDRA RAO	GP FOR MED HEALTH AND FAMILY WELFARE P V RAMANA (R106)	WARANGAL
<u>FOR ADMISSION</u>				
2	WA/309/2024	J SUDHEER	M RAMGOPAL RAO (SC FOR TSPSC) GP FOR TRANSPORT (R2) GP FOR MCPL ADMN URBAN DEV (R3) RANGARAJULA RAJASEKHARA RAO (R4)	HYDERABAD
3	WA/314/2024 IA 1/2024(Direction Petition)	DR K LAKSHMI NARASIMHA	RAMESH CHILLA K UDAYA SRI (R3) GP FOR SERVICES IV (R2)	HYDERABAD
4	WA/315/2024 IA 1/2024(Stay Petition)	N SEETALAXMI	GP FOR LABOUR V NARASIMHA GOUD (R2)	MEDAK
5	WA/316/2024 IA 1/2024(Stay Petition)	N SEETALAXMI	V NARASIMHA GOUD	MEDAK
<u>ADMISSION</u>				
6	WA/711/2023 IA 1/2023(Suspension Petition)	P NARASIMHA	P S RAJASEKHAR GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) N V ANANTHA KRISHNA (R2)	HYDERABAD
7	WA/714/2023 IA 1/2023(Direction Petition)	P NARASIMHA	P S RAJASEKHAR N V ANANTHA KRISHNA (R2) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HYDERABAD
8	WA/1159/2023 IA 1/2023(Suspension Petition) IA 1/2024(Receive Additional Material Papers) WA/1156/2023	VALLURI MOHAN SRINIVAS	GP FOR LABOUR K HEMALATHA (R2)	HYDERABAD
9	WA/1156/2023 IA 1/2023(Suspension Petition) IA 2/2023(Suspension Petition) IA 1/2024(Receive Additional Material Papers)	VALLURI MOHAN SRINIVAS	GP FOR LABOUR K HEMALATHA (R2)	HYDERABAD
10	WA/258/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	SIRIPURAM KESHAVA	M DAMODAR REDDY GP FOR SERVICES III (R2)	HYDERABAD
11	WA/278/2024 IA 1/2024(Suspension Petition)	GODA RAMALAKSHMI	SRIKANTH CH GP FOR SERVICES II (R4) M RAMGOPAL RAO (SC FOR TSPSC) (R5)	JAGTIAL
12	WA/281/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	DEEPA R GP FOR ENERGY (R2)	BHADRADRI KOTHAGUDEM

13	WP/28514/2016 IA 1/2016(WPMP 35304/2016)(Direction Petition)	BALLA RAVINDRANATH SAVITHRI DEVI	D BALAKISHAN RAO(SC FOR TSPSC) (R53) GP FOR SERVICES I (R54)	MAHABUBNAGAR
14	WP/7922/2019 IA 1/2022(Fix an Early Date)	J SUDHEER	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA M VIJAYA KUMAR GOUD (R1) R2 R5 UNSERVED ,::	HYDERABAD
15	WP/41848/2022	M VIJAY KUMAR (Sr SC FOR CENTRAL GOVT)		HYDERABAD
16	WP/10490/2024 IA 1/2024(Suspension Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	RAVIKIRAN SINGH	HYDERABAD
17	WP/10764/2024 IA 1/2024(Suspension Petition)	K BALAKRISHNA	A RAGHU KUMAR	HYDERABAD

INTERLOCUTORY

18	LAAS/11/2023 IA 2/2023(Stay Petition)	GP FOR APPEALS	PASHAM RAVINDRA REDDY (R2) RR-1 & 3-NS NOT YET RETURNED CAVEAT FILED BY M/S P.RAVINDRA REDDY FPR R-2	HYDERABAD
19	LAAS/36/2023 IA 2/2023(Stay Petition)	GP FOR APPEALS	V M M CHARY CAVEAT FILED BY M/S V.M.M.CHARY FOR-SR (THROUGH G.P.A HOLDER MR.MOHD IMTIAZUDDIN)	HYDERABAD
20	LAAS/45/2023 IA 1/2023(Condone Delay Petition)	AJGAL RAVI BABU	PROOF OF SERVICE FILED VIDE USR NO.87779/2023.	JOGULAMBA GADWAL
21	IA/1/2016(WPMP 52123/2016)(Leave Petition) WP/6823/2007	P SHIV KUMAR	V ESWARAIHA CHOWDARY M S R SUBRAHMANYAM K ASHOK REDDY GP FOR REVENUE ALLADI RAVINDER	HYDERABAD
22	IA/1/2014(WPMP 32832/2014)(Restoration Petition) WP/7845/2007	SHYAM S AGRAWAL	V ESWARAIHA CHOWDARY M S R SUBRAHMANYAM K ASHOK REDDY GP FOR REVENUE N VASUDEVA REDDY	HYDERABAD
23	IA/2/2023(Restoration Petition) WP/25359/2009	T V S KUMAR	GP FOR SERVICES I	HYDERABAD

INTERLOCUTORY (REVIEW PETITIONS)

24	IA/1/2023(Review Petition) WA/736/2009	P GOVINDA RAJULU	P RAJANI REDDY WP.19710/2006	KARIMNAGAR
25	IA/1/2023(Review Petition) WA/775/2022	M RAM MOHAN REDDY (SC FOR TSRTC)	V NARASIMHA GOUD	HYDERABAD
26	IA/2/2014(WPMP 34838/2014)(Suspension Petition) WP/3974/2007	P RAGHAVENDRA REDDY	M V S SURESH KUMAR GP FOR REVENUE	HYDERABAD
27	IA/2/2014(WPMP 34840/2014)(Suspension Petition) WP/4024/2007	P RAGHAVENDRA REDDY	M V S SURESH KUMAR GP FOR REVENUE	HYDERABAD
28	IA/1/2023(Stay Petition) WP/19660/2011	ANJALI AGARWAL	P BHANU PRAKASH	HYDERABAD

29	IA/1/2014(WPMP 5580/2014)(Review Petition) WP/16139/2012	T SREEDHAR		HYDERABAD
30	IA/1/2019(Review Petition) WP/8033/2018	C V RAJEEVA REDDY	M V KRISHNA MOHAN CHINTALAPUDI LAKSHMI KUMARI	HYDERABAD

FINAL HEARING

31	LAAS/10/2015 IA 1/2018(Condone Delay Petition) IA 2/2018(Set Aside Abatement) IA 3/2018(L R Petition) IA 4/2018(Condone Delay Petition) IA 5/2018(Set Aside Abatement) IA 6/2018(L R Petition) IA 7/2018(Condone Delay Petition) IA 8/2018(Set Aside Abatement) IA 9/2018(L R Petition) IA 10/2018(Condone Delay Petition) IA 11/2018(Set Aside Abatement) IA 12/2018(L R Petition) IA 13/2018(Condone Delay Petition) IA 14/2018(Set Aside Abatement) IA 15/2018(L R Petition)	M L ALI	A KRUPADHAR REDDY	KARIMNAGAR
32	LAAS/11/2015 IA 5/2012(LAASMP 7134/2012)(Condone Delay Petition) IA 4/2013(LAASMP 649/2013)(Condone Delay Petition) IA 5/2013(LAASMP 650/2013)(Set Aside Abatement) IA 6/2013(LAASMP 651/2013)(L R Petition) IA 7/2013(LAASMP 652/2013)(Condone Delay Petition) IA 8/2013(LAASMP 654/2013)(L R Petition) IA 9/2013(LAASMP 655/2013)(Set Aside Abatement) IA 10/2013(LAASMP 721/2013)(Condone Delay Petition) IA 11/2013(LAASMP 722/2013)(Set Aside Abatement) IA 12/2013(LAASMP 723/2013)(L R Petition) IA 13/2013(LAASMP 741/2013)(Condone Delay Petition) IA 14/2013(LAASMP 742/2013)(Set Aside Abatement) IA 15/2013(LAASMP 743/2013)(L R Petition)	THE ADVOCATE GENERAL	V SATYAM REDDY	NIZAMABAD
33	LAAS/316/2015 IA 4/2015(LAASMP 1062/2015)(Stay Petition) LAAS/10/2015	M L ALI	A KRUPADHAR REDDY	KARIMNAGAR
34	LAAS/318/2015 IA 4/2015(LAASMP 1064/2015)(Stay Petition)	M L ALI	A KRUPADHAR REDDY	KARIMNAGAR
35	LAAS/1/2016	GP FOR APPEALS	D RAMANA REDDY MEMO FILED VIDE USR NO.94197/2022	RANGA REDDY
36	LAAS/22/2016	GP FOR APPEALS		NIZAMABAD

37	LAAS/24/2016	GP FOR APPEALS	D RAMANA REDDY	RANGA REDDY
38	LAAS/46/2016 IA 1/2023(Condone Delay Petition) IA 2/2023(Set Aside Abatement) IA 3/2023(L R Petition) IA 4/2023(Condone Delay Petition) IA 5/2023(Set Aside Abatement) IA 6/2023(L R Petition) IA 7/2023(Condone Delay Petition) IA 8/2023(Set Aside Abatement) IA 9/2023(L R Petition)	G PURUSHOTHAM REDDY	GP FOR APPEALS	MAHABUBNAGAR
39	LAAS/111/2016 IA 3/2017(XOBJ 7081/2017)(Petition for Grounds)	Y RAMA RAO(SC FOR HMDA)	L PRABHAKAR REDDY	MEDAK
40	LAAS/117/2016 IA 1/2019(Condone Delay Petition) IA 2/2019(Set Aside Abatement) IA 3/2019(L R Petition)	M RAM MOHAN REDDY	C V RAJEEVA REDDY	KARIMNAGAR
41	LAAS/54/2020 IA 2/2020(Stay Petition) IA 2/2023(Modification)	GP FOR APPEALS	A NARASIMHA REDDY (R42) P SARADA (R49) MANDA ADAM (R44) COUNTER FILED BY RESPONDENT NO 42 VIDE USR NO 18824/2020 & 18831/2020 dated 13/03/2020. RR-44 APP BY M/S.M.ADAM [5399].	HYDERABAD
42	WA/601/2022	GP FOR SCHOOL EDUCATION	M KALYANA RAMA KRISHNA	HYDERABAD
43	WP/1327/2007	D RAMALINGA SWAMY ASHOK KUMAR AGARWAL	GP FOR REVENUE	HYDERABAD
44	WP/13376/2007 IA 1/2010(WPMP 25291/2010)(L R Petition)	VL N G K MURTHY	SYED SHAREEF AHMED P D VINEELA (R7) M V S SURESH KUMAR (R8)	RANGA REDDY
45	WP/28670/2008 IA 1/2008(WPMP 37524/2008)(Suspension Petition)	B NALIN KUMAR	K V SATYANARAYANA	HYDERABAD
46	WP/3825/2009 IA 1/2009(WPMP 4984/2009)(Direction Petition)	VIVEK JAIN	GP FOR REVENUE GP FOR ASSIGNMENT (R15)	HYDERABAD
47	WP/5304/2009	L PRABHAKAR REDDY	GP FOR REVENUE J S RAJU (R6)	HYDERABAD
48	WP/7110/2009 IA 1/2009(WPMP 9303/2009)(Stay Petition)	BAJRANG SINGH THAKUR	GP FOR REVENUE	HYDERABAD
49	WP/19452/2009 IA 2/2013(WPMP 21998/2013)(Fix an Early Date) IA 3/2013(WPMP 85692/2013)(Fix an Early Date)	T V L NARASIMHA RAO		HYDERABAD
50	WP/20003/2009 IA 1/2009(WPMP 26080/2009)(Suspension Petition)	S SRINIVAS REDDY	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R15)	RANGA REDDY

51	WP/21151/2009	MAHADEV ANYARAMBHATLA	GP FOR REVENUE	RANGA REDDY
52	WP/21192/2009	MAHADEV ANYARAMBHATLA	GP FOR REVENUE	RANGA REDDY
53	WP/21207/2009	MAHADEV ANYARAMBHATLA	GP FOR REVENUE	RANGA REDDY
54	WP/21274/2009	MAHADEV ANYARAMBHATLA	GP FOR REVENUE	RANGA REDDY
55	WP/21297/2009	MAHADEV ANYARAMBHATLA	GP FOR REVENUE	RANGA REDDY
56	WP/26686/2009	MAHADEV ANYARAMBHATLA	GP FOR REVENUE	RANGA REDDY
57	WP/348/2010 IA 1/2010(WPMP 408/2010)(Injunction Petition) IA 2/2010(WPMP 409/2010)(Injunction Petition) IA 1/2016(WPMP 48411/2016)(L R Petition)	G RAVI MOHAN	GP FOR REVENUE	HYDERABAD
58	WP/9256/2010 WP/37129/2013	V RAMAKRISHNA REDDY	GP FOR REVENUE M MEHDI HUSSAIN (R10) M DHANANJAY REDDY (SC FOR GHMC) (R6) VUPPALA RAMESH (R8) O MANOHER REDDY (R7) R RADHA KRISHNA REDDY(SC FOR GHMC) (R9) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R6)	RANGA REDDY
59	WP/37129/2013 IA 3/2013(WPMP 46213/2013)(Fix an Early Date)	O MANOHER REDDY	GP FOR REVENUE VUPPALA RAMESH (R60) GP FOR ASSIGNMENT (R59)	HYDERABAD
60	WP/15163/2010	M A K MUKHEED	GP FOR REVENUE M V DURGA PRASAD (R2)	HYDERABAD
61	WP/16637/2010 IA 1/2013(WPMP 15027/2013)(Implead Petition) IA 2/2013(WPMP 15028/2013)(Direction Petition)	SRINIVAS KARRA	M V S SURESH KUMAR	RANGA REDDY
62	WP/20595/2010 IA 1/2011(WVMP 43965/2011)(Vacate Stay Petition) IA 2/2015(WVMP 143205/2015)(Vacate Stay Petition)	M P CHANDRAMOULI	SUNIL B GANU KARRI MURALI KRISHNA (R44) VIVEK JAIN (R45) SILOMKOTI SIVA KUMAR	HYDERABAD
63	WP/23941/2010	V RAJAGOPAL REDDY	GP FOR REVENUE C DAMODAR REDDY(SC FOR GHMC) (R41)	HYDERABAD
64	WP/25496/2010	P B VIJAY KUMAR A V S LAXMI	M A K MUKHEED (SC FOR GHMC) GP FOR REVENUE (R8) GP FOR MUNICIPAL ADMN URBAN DEV (R9)	HYDERABAD
65	WP/29703/2010	P VENUGOPAL	M/S BHARADWAJ ASSOCIATES GP FOR ASSIGNMENT (R6)	HYDERABAD
66	WP/30536/2010	A V S LAXMI	GP FOR REVENUE SUDERSHAN KUMBAM (R8) M/S BHARADWAJ ASSOCIATES (R9) GP FOR ASSIGNMENT (R7) P SURESH (R10)	HYDERABAD

67	WP/3661/2011 IA 1/2011(WPMP 4540/2011)(Direction Petition)	MILIND G GOKHALE	GP FOR REVENUE K V RAJENDRA PRASAD (R8)	HYDERABAD
68	WP/5048/2011	MIRZA NISAR AHMED BAIG	M A K MUKHEED K SESHARAJYAM (R10) GP FOR REVENUE (R11)	HYDERABAD
69	WP/5606/2011 IA 1/2013(WPMP 9280/2013)(Extension Petition)	M DAMODAR REDDY	GP FOR REVENUE M V DURGA PRASAD (R7)	RANGA REDDY
70	WP/9899/2011	K V BHANU PRASAD	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R44)	RANGA REDDY
71	WP/11414/2011 IA 1/2011(WPMP 13979/2011)(Suspension Petition) IA 1/2020(Vacate Stay Petition) IA 2/2020(Fix an Early Date)	V RAVINDER RAO	C APPAIAH SHARMA	MEDAK
72	WP/12008/2011	P NAGENDRA REDDY	GP FOR REVENUE K V L JAYASIMHA (R7)	HYDERABAD
73	WP/12509/2011 IA 1/2011(WPMP 15241/2011)(Fix an Early Date)	K GOVERDHAN REDDY	GP FOR REVENUE O MANOHER REDDY (R1) D GEETHA (R2)	HYDERABAD
74	WP/13593/2011	VIVEK JAIN	GP FOR REVENUE K V L JAYASIMHA (R6) VENKATA RANGADAS KANURI (R209) K VENUMADHAV (R208)	HYDERABAD
75	WP/15475/2011	O MANOHER REDDY	GP FOR LAND CEILING B KISHANLAL (R26)	HYDERABAD
76	WP/16274/2011	C HANUMANTHA RAO	GP FOR REVENUE GP FOR GENERAL ADMINISTRATION (R6) GP FOR HOME (R5)	RANGA REDDY
77	WP/18474/2011	MANASI S GANU	GP FOR REVENUE RAJAGOPALLAVAN TAYI (R4) M PAPA REDDY (R5)	HYDERABAD
78	WP/18996/2011	MD AJMAL AHMED	GP FOR REVENUE ADDL ADVOCATE GENERAL (R1)	HYDERABAD
79	WP/19015/2011	P SRI RAGHU RAM	GP FOR REVENUE	HYDERABAD
80	WP/19324/2011 IA 2/2011(WPMP 23338/2011)(Stay Petition)	P SRI RAGHU RAM	GP FOR REVENUE	HYDERABAD
81	WP/19473/2011	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE	HYDERABAD
82	WP/22032/2011 IA 1/2013(WVMP 1192/2013)(Vacate Stay Petition)	PASHAM KRISHNA REDDY	CHETLURU SREENIVAS (R3) CHETLURU SREENIVAS	RANGA REDDY
83	WP/22573/2011	S SURYA PRAKASA RAO TANGEDA DAYANANDA RAO	GP FOR REVENUE T SUBHASH REDDY (R16)	HYDERABAD
84	WP/22710/2011	M V RAJA RAAM	GP FOR REVENUE	HYDERABAD

85	WP/24534/2011 IA 2/2012(WVMP 115433/2012)(Vacate Stay Petition)	CH VENKATESHWARA REDDY	GP FOR REVENUE D MADHAVA RAO (R7) T SUBHASH REDDY T SUBHASH REDDY (R6)	RANGA REDDY
86	WP/24573/2011 IA 1/2012(WVMP 2184/2012)(Vacate Stay Petition) IA 2/2012(WPMP 14698/2012)(Modification)	V HANUMANTH RAO	T SUBHASH REDDY	RANGA REDDY
87	WP/26599/2011 IA 1/2011(WPMP 32831/2011)(Stay Petition)	V RAMCHANDER GOUD G V LAVANYA KUMAR	GP FOR REVENUE	HYDERABAD
88	WP/28667/2011	MOHD GHULAM HUSSAIN	GP FOR REVENUE D GNANESWARA NAIDU (R89)	HYDERABAD
89	WP/30297/2011	K SOMESWARA KUMAR B MOHAN	GP FOR REVENUE	HYDERABAD
90	WP/30414/2011 IA 1/2011(WPMP 37682/2011)(Direction Petition)	K JAWAHAR	GP FOR REVENUE	RANGA REDDY
91	WP/32776/2011 IA 1/2016(WPMP 4859/2016)(L R Petition)	MOHD MOIN AHMED QUADRI		HYDERABAD
92	WP/33603/2011	T BALA MOHAN REDDY		HYDERABAD
93	WP/34238/2011 IA 1/2018(L R Petition)	D KASIM SAHEB	GP FOR REVENUE R RADHA KRISHNA REDDY(SC FOR GHMC) (R194) P S RAJASEKHAR (R195)	HYDERABAD
94	WP/2320/2012	M A BARI	GP FOR REVENUE AVINASH DESAI (R1)	HYDERABAD
95	WP/13350/2012 IA 1/2012(WVMP 3956/2012)(Vacate Stay Petition) IA 5/2012(WPMP 71520/2012)(Vacation Motion Letter)	VENKAT RAGHU RAMULU	GP FOR REVENUE GP FOR ASSIGNMENT GP FOR ASSIGNMENT (R28)	HYDERABAD
96	WP/21389/2012	N SREENIVASA YADAV	GP FOR REVENUE	RANGA REDDY
97	WP/23836/2012 IA 1/2012(WPMP 30454/2012)(Suspension Petition)	MOHD GULAM RASOOL	GP FOR REVENUE GOVIND REDDY KONTHAM (R46) K VENUMADHAV (R45)	ADILABAD
98	WP/26486/2012	J C FRANCIS	GP FOR LAW LEGISLATIVE AFFAIRS VENKATESWARA RAO GUDAPATI (R10)	HYDERABAD
99	WP/26501/2012	K RAMA SUBBA RAO	PRATAP NARAYAN SANGHI	ADILABAD
100	WP/5922/2013 IA 1/2013(WPMP 7350/2013)(Direction Petition)	M ANNAPURNNAYYA	Y PADMAVATHI B V V S MURTHY (R51) R RADHA KRISHNA REDDY(SC FOR GHMC) (R50) K SIDDHARTH RAO (R4)	HYDERABAD